

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

(IB)-603(PB)/2017

IN THE MATTER OF:

Mr. Rajendra Sharma
Vs

.... **APPLICANT / PETITIONER**

Anil Special Steel Industries Ltd. & Anr.

.... **RESPONDENT**

SECTION:

Under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 05.02.2018

Coram:

**VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

**S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)**

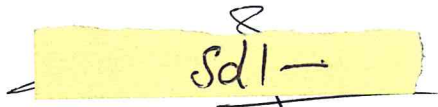
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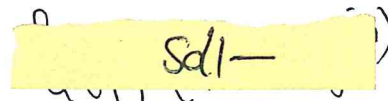
For the PETITIONER

:- Ms. Aruna Gupta Advocate
Mr. Udit Singh and Aditya Dewan, Advocates

ORDER

From the record it is seen that matter has been posted on 16.02.2018. In the circumstances let the matter be posted on the said date as given in the order.


**(S. K. MOHAPATRA)
MEMBER (TECHNICAL)**


**(VARADHARAJAN)
MEMBER (JUDICIAL)**

**Deepak Kumar
05.02.2018**